(Proforma for Returns)

Statement of Capital Funds, Risk Assets / Exposures and Risk Asset Ratio

1. Part A - Capital Fund and Risk Assets Ratio

(₹ in lakh)

	Capital Funds		
Α	Tier I Capital elements		
	(a) Paid-up Capital		
	Less : Intangible assets and losses		
	Net Paid-up Capital		
	(b) Reserves & Surplus		
	1. Statutory reserves		
	2. Capital reserves (see note below)		
	 Revaluation Reserves (refer to para 4.1 (x) of this Master Circular) 		
	Other reserves (to be specified)		
	Surplus in Profit & Loss Account*		
	Total Reserves & Surplus		
	Total Capital Funds (a + b)		
	Capital reserves representing surplus on sales of asse	ets and h	eld in a
	ate account will be included		
	al/floating provisions and specific provisions made for loar		
	losses or diminution in the value of any assets will not be r	eckoned	as Lier I
	l funds.		
	se of surplus in P & L Account [not allocated and yet to be a lowing assumption may be made:	ipproved i	
121 1	he current year's surplus may be notionally arrived	at to th	
	he current year's surplus may be notionally arrived mended by the BOD to be allocated among various re		
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	Sheet items (to tally with Part `C')	
(C)	Total risk-weighted assets (a+b)	
III	Percentage of capital funds to risk-weighted assets I / II x 100	

2. Part B - Weighted Assets i.e. On-Balance Sheet Items

			(₹ in lakh)
	Book Value	Risk weight	Risk adjusted value
1	2	3	4
I.CASH & BANK BALANCES			
a) Cash in hand (including foreign			
currency notes)			
b) Balance with banks in India			
i) Balance with RBI			
ii) Balances with banks			
1. Current account (in India and outside India)			
2. Other accounts (in India and outside India)			
Current Account balances with other			
primary co-operative banks			
II. Money at Call and Short Notice			
III. INVESTMENTS			
a) Government and other approved			
Securities*			
b) Other (net of depreciation provided)			
IV. ADVANCES**			
Loans and advances, bills purchased and			
discounted and other credit facilities			
a) Claim guaranteed by Govt of India			
 b) Claims guaranteed by State Govt 			
c) Claims on public sector undertakings of Government of India			
d) Claims on PSUs of State Governments			
e) Others			
Notes: 1. Netting may be done only for advances collateralised by cash margins in deposits and in respect of assets where provisions for depreciation for bad and doubtful debts have been made.			
2. Equity investments in subsidiaries, intangible assets and losses deducted from Tier I capital should be assigned zero weight			
V. Premises (net of depreciation provided)			

VI. Furniture and fixtures (net of depreciation provided)				
VII. Other assets (including branch adjustments,				
non-banking assets, etc.)				
Total				
* Provision, if any, made for depreciation in investments in Government and other approved				
securities may be indicated by	way	of a	footnote.	
** Provisions held, either general or specific, for b	oad and do	ubtful debts a	nd standard	
assets may be indicated by way of footnote.				

3. Part C - Weighed Non-funded Exposures / Off-Balance Sheet Items

Each off-Balance Sheet item may be submitted in the format indicated below:

					(₹ in Lakh)
Nature of Item	Book Value	Conversion Factor	Equivalent Value	Risk Weight	Adjusted Value

Note : Netting may be done only for advances collateralised by cash margins or deposits and in respect of assets where provisions for depreciation or for bad and doubtful debts.